## Annexure – 9 Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022

(Amount in  $\Box$ )

														(Allount III $\square$ )
Sl.	Name of	Identification	Details of claim		Details of claim admitted					Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	received							of	any mutual	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	continge	dues, that	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	nt claim	may be set-		verificati	
					admitted		security	guarantee	party?		off		on	
							interest							
								NIL						
1														